

Daily Board Civil CR-19

<p style="text-align: center;">CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE 01.12.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Suit 96/16 @ NM 4023/16, 1008/16	NM Hearing	Mr. Mohammed Shafiq Abdul Haq Vs 1.Mr. Asif Mohammed Ali 2.Mr. Sajid Ali Mohammed Ali 3.Mr. Saukat Ali Mohammed Ali	Maresh Pandey Adv. Vaid D 1to 5
2	Suit 3103/14 @ NM 4349/14	NM Hearing	1.Mr. Johny Dsilva 2.Mrs. Rita Saldanha 3.Mr. Micheal Dsilva and ors Vs 1.Celestine Fernandes 2.Mrs. Oliven Vaz	Shri. A. M. Rajabally Adv. H. D. Magar D/1
3	Suit 1118/14 @ NM 2276/16	NM Hearing	Rolikumari Krishnakumar Singh Vs 1.Smt. Fulmati R. Sharma 2.M/s. Signet Properties Pvt. Ltd.	C.B. Yadav Adv. Shukla
4	Suit 1899/16 @ NM 3636/16, 2845/18	NM Hearing	Mr. Shafique Rafique Bhati Vs Mr. Sayad Ejaz Ebrahim	Shri. S.D. Dalvi Adv. Sanika Gharat
5	Misc. Appeal 12/20	R & P	Rahul Kashinath Kate Vs Union of India	Amol D. Joshi Adv. Shriram Redij
6	TA 45/20	Service	Mrs. Mrudula V. Modak - Exececution Application No. 602-2018 Vs Anuradha Dubey	Swati P. Gautam

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7	TA 31/20	Reply	Mrs. Rita Anand Chauhan and Anr. - Applicant Vs Bombay Thiruvalluvar Mandram and Ors.	P. D. Gandhi and Associates Adv. Vikas Murudkar
8	TA 41/20	Reply	Mohammed Iqbal Abdul Sattar - Through his Constituted attorney Abdul Kader Abdul Latif Vs Mohatta Builders and Associates	P. D. Gandhi and Associates Adv. Vikas Murudkar
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE : 02.12.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Suit 842/17 @ NM 2723/17	NM Hearing	Augustine Pascal Fernandes Vs Pirmal Enterprises Limited	Sachin H Kankal Adv. Preet Chawla
2	Suit 2607/18 @ NM 4887/18, 4727/18, 1371/19	NM Hearing	Dr. Sanjaykumar Shivdas Thakur Vs Reliance Industries Limited	H. V. Barge and Associates Adv. Gandhi
3	Suit 2891/18 @ NM 25/19	NM Hearing	Javerben Meghji Shah alias Chheda Vs Pushpakant Kuvarji Shah	Narendra Gharat S. C. Gupta D/1

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4	Misc. Appeal 166/19 @ NM 1417/20	Hearing	Janak Mulraj Tanna Vs The Board Of Trustees Of Port Of Mumbai And 3 Ors	V. Thakers The Law Point - R/1 & 2.
<p align="center">CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE : 03.12.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Misc. Appeal 6/20	Hearing	Arvind Kumar Tiwari in Delay St. No.13282 of 18 Vs The Estate Officer and Ors.	Tamsin Monis Adv. S. R. Rajguru
2	Misc. Appeal 3/15	Hearing	Executive Engineer Presidency Divsion and Anr Vs The Chairman Sahakari Bhandar and Anr	M. B. Jadhav Adv. H. Mansukhani R/1
3	Misc. Appeal 168/19	Hearing	M/s. Hickson and Dadajee Pvt. Ltd. Vs The Estate Officer	Radhika V. Warkerkar / Mr. V.R. Joshi Adv. V. Y. Sangalikar
4	Misc. Appeal 3/19	Hearing	K.B. Enterprises Pvt. Ltd. Vs MCGM	Sunita Sonawane Adv. A. V. Diwate
5	TA 58/20	Service	Vikram Navinchandra Shah Vs 1.MCGM 2. DESIGNATED OFFICER	Bharat Joshi
6	TA 43/20	Service	Mahadeo Vithal Koli Ori. Plff. No. 2 (N/M NO. 114 of 2019) Vs Shri Sanjay Patel Managing director (Ori. Deft. No. 1)	Shivam R. Mehra
7	TA 39/20	Reply	Ahura Mazda Dairy Farm Pvt. Ltd.- Applicant (Org. Defendant) Vs Kwality Food and Masala Products - Respondent (Org. Plaintiff)	Swati Sagvekar
<p align="center">CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE : 4.12.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates

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1	Suit 7464/83	Argument P.H.	PRATIMA MAHESH MEHTA AND ORS Vs TULSIDAS V PATEL P LTD AND ORS AND PRATIMA MAHESH MEHTA AND ORS	M/s. Thakore Jariwala & Associates Solomon & Co - D/1, D/2 & 3 - Deleted, Desai & Diwanji - D/4, 5.
2	Misc. Appeal 82/18 to 91/18, 94/18 to 97/18, 106/18, 108/18, 155/18, 185/18	Hearing	Ashok Shridhar Phodkar Vs 1.MCGM The Municipal Commissioner 2. Smt. Vandana Sawant Enquiry Officer K West Ward	Sapana Rachure Adv. Tanu Khatri a/w Adv. Manisha Salekar and Adv. A. V. Diwate
3	Misc. Appeal 92/18, 93/18	Compliance	Sakhalkar Hemalata S Vs 1. MCGM 2. Smt. Vandana Sawant Enquiry Officer K West Ward	Sapana Rachure Adv. Tanu Khatri a/w Adv. Manisha Salekar and Adv. A. V. Diwate
4	Misc. Appeal 102/19	Hearing	Sheetal Jadhav Vs Admiral Superintendent	Sangram Chinnappa Adv. Shriram Redij
5	Misc. Appeal 171/19	Hearing	Mrs. Shakuntala Shankar Toraskar Vs Life Insurance Corporation of India	Sandip Ghogare D. B. Pereira R/1
6	TA 220/19	Hearing	Mr. Kumar Nanak Rai Vs Ms. Simran Ajay Lalchandani	Ms. Surabhi V. Vadhavkar Adv. Sanjay Sinha
7	TA 259/19	Hearing	Kuresh s/o Rustom Kushesh and Ors. - Applicant - Orig. deft. No.5 Vs Farokh Khodadad Irani and Ors. - Resp - Org. Plffs..	S.K. Srivastav and Co. Adv. Vikas Saindane R/1
8	TA 19/20	Hearing	Shri. Prakash C. Sheth - Applicant Vs Sulsa Premises CHS Ltd. and Anr.	Mr. Balasaheb Deshmukh Adv. P. D. Gandhi R/1
9	TA 47/20	Service	M/s. Heritage CHS Ltd - Suit no. 1633-2018 Vs Tirumala Developers - Through Mr. K. Mani Naidu	Ashok M. Saraogi
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE : 05.12.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates

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1	Suit 2326/14 @ NM 338/20	NM Hearing	1.RAJESH PURUSHOTTAMLAL CHOURASIA 2. RAMESH PURSHOTTAMLAL CHOURASIA Vs VISHWANATH PURSHOTTAMLAL CHOURASIA	PARESH S. MADKAIKAR Adv. Patil
2	Suit 1747/16 @ NM 2585/19	NM Hearing	1.Crest Hotels Limited 2.Madhuli Co-operative Housing Society Ltd. Vs Poonam Property Co- operative Premises Society Ltd.	Sanket M. Mungale Adv. Vipul Shah
3	Misc. Appeal 14/20	Hearing	Brijesh Kumar Mishra Vs Estate Officer	Sangram Chinnappa Shreeram Redij
4	Misc. Appeal 15/20	Hearing	Manesh Shantaram Aswale Vs Estate Officer	Sangram Chinnappa Shreeram Redij
5	Misc. Appeal 16/20	Hearing	Mahendra Kumar Sarvan Singh Vs Estate Officer	Sangram Chinnappa Shreeram Redij
6	Misc. Appeal 13/20	R & P	Silverline Technology Ltd. Vs Seepz Special Economic Zone Authority	Dahibawkar and Co. Shreeram Redij
7	Misc. Application (Delay) 36/20	Reply	The Governor of Maharashtra - Misc. Appeal St. No. 2274/2020 Vs The Board of Trustee of the Port of Mumbai and Anr.	M. B. Jadhav Adv. Priyank Daga